

be acceptable to Government to meet the requirements or the needs of these hill leaders?

**SHRI Y. B. CHAVAN:** The hon. Member is possibly referring to what the APHLC leaders are talking about. In the case of the Mizos there are two political aspirations one is expressed by the MNF which wants to have a sovereign State, and the other is expressed by the union leaders who want a separate status for their district.

At the same time, we know that there is armed struggle going on there. In these circumstances it will be very difficult to express any view on the merits of the political issue. In the meanwhile, our efforts will have to be to establish civil order effectively, and at the same time try to win the people over through developmental activities, by giving them a sense of security and by other measures. This is exactly what we are doing today.

**SHRI S. M. BANERJEE:** This is a negative approach he is adopting. He is considering it as a situation of law and order. My question is as between their demand for a separate State, which I do not support, and the present position, are Government considering something in between which will satisfy both parties, that is while remaining within the Indian Union, they will have more autonomy in their internal administration?

**MR. SPEAKER:** He has explained that.

**श्री प्रेम चन्द वर्मा :** ग्रामी मंत्री महोदय ने बताया है कि मिजो हिल के जो लीडर आए, उनके साथ प्रधान मंत्री की जो बातचीत हुई उसके बारे में उनको मालूम नहीं है मैं चाहता हूँ कि प्रधान मंत्री इस सिलमिले में बताएं कि उनकी उन से क्या बातचीत हुई ? अगर वह बता देती हैं तो मेरा खयाल है कि अच्छा रहेगा ।

**SHRI Y. B. CHAVAN:** I said about the basic information that was asked in regard to the interview the Prime Minister had given. I do not have details. They had raised some difficult issues. When they met me, they raised this question and I discussed the matter with them.

**SHRI BAL RAJ MADHOK:** When Part C States were abolished and this concept of Union Territories was brought into being, it was supposed that those areas in which the Centre had special obligations and special interest only would be made Union Territories as in the case of Delhi being the capital of the Union. As regards these border areas in which the problem of security is uppermost and in which the Centre has a special responsibility, will Government consider making these small states on the border as Union Territories which will enable the Centre to take a more direct and active interest from the point of view of security?

**SHRI Y. B. CHAVAN:** I feel that this is a suggestion of the hon. Member for consideration of Government.

#### WRITTEN ANSWERS TO QUESTIONS

##### Earthquake tremor in Koyna and Poona

\*1078. **SHRI D. C. SHARMA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Koyna and Poona were again rocked on the 5th March, 1968; and

(b) if so, whether there has been any loss and if so, the extent thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) Yes, Sir.

(b) No loss of life or property has been reported so far.